

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1003 of 2020	Sarveshwar Creations Pvt. Ltd. (Through its Resolotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
2.	Comp. App. (AT) (Ins) No. 1005 of 2020	Amrit Kumar Agrawal Vs. Tempo Appliances Pvt. Ltd.	Avneet Singh Sikka	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 666 of 2020	Raj Kumar Ralhan Resolution Professional of Leo Meridian Infrastructure Projects & Hotels Ltd. Vs. Deputy Director Directorate of Enforcement & Ors.	Misha	Zoheb Hossain Agni Sen-R1 & R2 Vipin Nair-R1 Vipin Nair-R4
4.	Comp. App. (AT) (Ins) No. 823 of 2020	Micra Systems Pvt. Ltd. Vs. Masters India Pvt. Ltd.	Abhay Mani Tripathi	
5.	Comp. App. (AT) (Ins) No. 864 of 2020	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Avishek Guha-R1 Sneh Maheswari-R2 & R3
6.	Comp. App (AT) (Ins) No. 880 of 2020	Sri D. Srinivasa Rao Vs. Vaishnovi Infratech Ltd.	Krishna Dev Jagarlamudi	
7.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	

For Hearing

8.	Comp. App. (AT) (Ins) No. 481 of 2020	Albanna Engineering LLC. Vs. Sanghvi Movers Ltd & Ors.	John Mathew	Shiv Kumar Suri-R1 to R4 Nipun Sharma-R6 & R7 Pranoy Harilal-R8 Anand Shankar Jha- R9 Vinod-RP
9.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg

11:45 AM**For Admission (After Notice)**

10.	Comp. App (AT) (Ins) No. 904 of 2020	Saurabh Kumar Tikamani Resolution Professional, Lanco Amarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd.	Aayush Mitruka	Nitin Chowdary Pavuluri
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12:00 Noon**For Admission (After Notice)**

11.	Comp. App. (AT) (Ins) No. 820 of 2020	Dhan Prakash Gupta Vs. Daehsan Trading India Pvt. Ltd.	Ekta Choudhary	Anant A. Pavgi
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After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 490 of 2020 Part Heard	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2
13.	Comp. App. (AT) (Ins) No. 539 of 2020 Part Heard	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

14.	Comp. App. (AT) (Ins) No. 570 of 2020 Part Heard	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**